

(c) the stage at which the remaining complaints stand and the reasons for delay in disposing of these complaints; and

(d) the action being taken by the Government against the guilty officials of CPWD and for early disposal of the complaints?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) CPWD have received 12 complaints through the Public Grievances Cell of Cabinet Sectt. during the last four months as shown in the attached Statement.

(b) to (d) 3 cases as shown in Statement at Sl. No. 3, 4 have been settled. Position in respect of other pending public grievance cases has been shown in statement and they are the process of settlement.

CPWD has been directed to expedite the disposal of these cases.

#### Statement

1. 4/10/97-EC VI/PG Shri R.P. Sharma:-Regarding non-payment of pensionary benefits. Matter is being looked into pending with SE, PWDEC-I.
2. 4/14/97-EC VI/PG Smt. Kamlesh Rani:-Regarding Ex-gratia payment pending in the Office of SE (HQ) NDZ-IV, New Delhi. P&AO (FZ) has been requested to send the report in the matter vide their letter dated 26.6.97.
3. 4/15/97-EC VI/PG Shri V.K. Sethi:-Regarding pension payment order. Case settled and reply has been sent to Cabinet Secretariat vide our O.M. dated 14.5.97.
4. 4/16/97-EC VI/PG Smt. Yashoda Saini:-Regarding compassionate appointment, Case settled and reply has been sent to Cabinet Sectt. vide our O.M. dated 9.5.97.
5. 4/17/97-EC VI/PG Shri N.L. Satija:-Regarding fixation of pension & Payment of revised pay & allowances as per 3rd Pay Commission's Report. Matter is being looked into.
6. 4/18/97-EC VI/PG Smt. Ramshree Devi:-Regarding family pension case widow of Retired Govt. Servant retired in 1961.
7. 4/19/97-EC VI/PG Shri Sukhinder Singh:-Regarding payment of arrears. The compliance report is awaited from the Office of the SE (HQ) NZ-I.
8. 4/20/97-EC VI/PG Smt. Shakuntala Devi:-Regarding terminal benefits. Case settled and final reply to Cabinet Sectt. is being issued.
9. 4/22/97-EC VI/PG Shri Som Nath Das:-Ex-Junior Engineer working in the National Airport Authority

regarding Terminal benefits. The Case is being looked into.

10. 4/23/97-EC VI/PG Shri Rajesh Kumar:-Issue of General instruction regarding purchase of tor-steel etc. for future purchases. The matter is being looked into.
11. 4/24/97-EC VI/PG Shri Vinod Kr. Tikku: Regarding compassionate appointment. Appointment has already approved. Due to restriction of 5% quota for compassionate appointment, offer of appointment has not yet been issued. His waiting list No. is 20.
12. 4/25/97-EC VI/PG Central Govt. Clerks's Union:-Regarding proportionate distribution of CSS/CSCS Staff within the Eastern Region. The matter is being looked into.

#### Indian Crew on Dubai Based Ship

93. SHRI THOMAS HANSDA: Will the PRIME MINISTER be pleased to state:

- (a) whether Indian crew on board Dubai ship are missing since 7th January, 1997;
- (b) if so, the steps the Government have taken to trace them; and
- (c) the number of out of them actually traced so far and action taken to trace others?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHA): (a) A cargo ship MV Thanivvan/Karamat, reportedly flying a Belizean flag, and owned by an Iranian national, left Ajman in United Arab Emirates on 28.12.96 and headed towards Iraq. The whereabouts of the ship and its crew are not known till date. The ship belongs to M/s Jalil Yousuf Trading Company based at Dubai. The ship has five Indians amongst its crew. It is feared that the ship, along with its crew, which was on its way to Iraq, might have been detained for violating the UN embargo against Iraq.

(b) and (c) The matter was brought to the knowledge of Government on May 30, 1997. Our Missions/Posts in Dubai, Kuwait & Baghdad have been alerted and asked to contact the concerned authorities. Consulate General of India, Dubai sent an official to the shipping company's office, which consisted of a small room and the person present there gave an unsatisfactory reply about the whereabouts of the ship. The mobile telephone number of the owner of the ship went continuously unanswered and the company official in Dubai is unable to provide any information about the ship. CGI, Dubai then informed that the only conclusion, in absence of any evidence of ship wreck in the area where the ship sailed, was that the ship might have been detained for violating the UN embargo against Iraq. Thereafter, our mission in Bahrain has been asked to contact the Multinational Interception Force (MIF) based in Bahrain to trace the whereabouts of the ship and its Indian crew members. In addition, the Permanent

Mission of India to the United Nations in New York and Embassy of India, Riyadh are enquiring into the matter. So far, all these efforts have been unsuccessful in locating the ship's crew.

#### Maternal Mortality Rate

94. SHRI BIJOY HANDIQUE: Will the PRIME MINISTER be pleased to state:

(a) the maternal mortality rate (MMR) in the country as on date;

(b) whether during the last decade the MMR is on decline;

(c) if not, the reasons thereof and steps being taken in this regard; and

(d) the country's position in regard to MMR among South Asian countries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) to (d) There is no regular and standard estimation of Maternal Mortality in India as well as in other developing countries. A National Family Health Survey conducted in 1992-93 provides the estimate of MMR as 437 per 1,00,000 live births. The confidence interval for this estimate is 334 to 540. Therefore, in the absence of regular and accurate estimates it is not possible to state the changes in the level of MMR in the country over the years.

The ongoing maternal and child health programme has been strengthened with the launching of Child Survival and Safe Motherhood (CSSM) Program in August, 1992. The objective is to improve the health status of women and children and reducing maternal and infant mortality and morbidity. The interventions include tetanus toxoid immunization of pregnant women, iron and folic acid tablets for

prevention and treatment of anemia among pregnant women, training of dais, provision of Dai Kit to ensure clean delivery, promotion of birth spacing and strengthening of the health care institutions at the sub-district level for providing emergency obstetric care of pregnant women referred with maternal complications.

The estimated Maternal Mortality Ratio among the South Asia Countries is as under:-

Sl. No. of the Country	Maternal Mortality Rate
1. India	570
2. Bangladesh	850
3. Bhutan	1,600
4. Nepal	1,500
5. Pakistan	340
6. Srilanka	140

#### Minister's Discretionary Grant

95. SHRI LAKSHMAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the total amount spent on the treatment of poor people from Minister's Discretionary Grant during the last two years indicating the names of beneficiaries, State-wise; and

(b) the details of their illness and names of the hospitals where they have been treated?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) and (b)

Year: 1995-96

Sl. No.	Name of Beneficiary	Illness	Name of Hospital	Amount of grant
1	2	3	4	5
<b>State: Andhra Pradesh</b>		<b>Total Expenditure—Rs. 5,000/-</b>		
1.	Sh. P.B. Reddy	Kidney	Nizam's Instt. of Med. Sciences, Hyderabad	5,000/-
<b>State: Assam</b>		<b>Total Expenditure—Rs. 81,000/-</b>		
2.	Shri Hari Kalita	Heart	A.I.I.M.S., New Delhi	20,000/-
3.	Smt. Shoba Khaund	Heart	-do-	9,000/-
4.	Ms. Salmin Barlaskar	Heart	-do-	8,000/-
5.	Baby Hilly Das	Heart	-do-	4,000/-
6.	Miss Arfin Sultana	Kidney	-do-	20,000/-
7.	Sh. Khirod Kakati	Heart	-do-	20,000/-